

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Twenty-five per cent of permanent vacancies in the grade of Assistants are to be filled through the Regular Temporary Establishment in the grade from among the following three categories of persons:

(1) persons who are permanent in Grade I of the Central Secretariat Clerical Service at its initial constitution, on the basis of seniority subject to the rejection of the unit;

(2) Persons declared quasi-permanent in the grade of Assistants;

and

(3) Persons who had qualified at the II Test held in 1951 for the Assistant's grade but have not been absorbed so far in the grade through the R.T.E. of Assistants.

The proportion of vacancies to be allotted to these three categories respectively in the R.T.E. of Assistants is 4:3:1.

In addition to the above twenty-five per cent of permanent vacancies in the grade, an equal number of vacancies is to be filled through the R.T.E. of Assistants from among persons who are declared successful at a limited competitive examination to be held by the Union Public Service Commission, at which temporary Assistants and permanent and officiating Upper Division Clerks will be eligible to compete. This category of persons also will thus be fitted into the R.T.E. at an appropriate point in the cycle.

(b) and (c). Preliminary lists of eligible persons are under preparation; but the finalisation of the R.T.E. list will have to await the results of the proposed Limited Competitive Examination.

Grants for Scheduled Castes in Kerala

753. Shri I. Kacharan: Will the Minister of Home Affairs be pleased to state:

(a) the amount of money allotted by the Central Government for the

year 1957-58 for the welfare of Scheduled Castes in Kerala;

(b) the total amount that will be spent on their welfare during the same period;

(c) the amount allotted during 1956-57 by the Central Government for the above purpose; and

(d) the amount spent during the same period?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) A sum of Rs. 5.52 lakhs has been given to the State Government for the welfare of Scheduled Castes during 1957-58 under the Centrally sponsored programme. Under the state sector, schemes costing Rs. 32.76 lakhs have been received from the State Government and are under consideration. The Central share will be 50% of the cost of approved schemes.

(b) The entire amount is likely to be spent as the ceilings of grants-in-aid which the State Government could expect during the year under the State sector of the Plan have already been intimated and they have been asked to go ahead with the implementation of the schemes from their own share of 50% without waiting for formal sanction.

(c) Rs. 1.80 lakhs under the state sector and Rs. 3.72 lakhs under the Centrally sponsored programme were allotted during 1956-57.

(d) The information is being collected and will be laid on the Table of Lok Sabha as soon as received.

Hostels for Tribal and Scheduled Castes Students in Tripura

754. Shri Bangshi Thakur: Will the Minister of Education and Scientific Research be pleased to state:

(a) the total number of hostels or boarding houses for Tribal and Scheduled Castes and minority students in Tripura;